

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 16<sup>th</sup> April, 2021**

In the public interest, the Hon'ble High Court has been pleased to make transfer and posting order in respect of the following Officers of Tripura Judicial Service:

**Grade-I Officers**

**No.F.13(1)(a)-HC/2021/8554:** Shri S. Datta Purkayastha, District & Sessions Judge, West Tripura District, Agartala is hereby transferred and posted as **District & Sessions Judge, Khowai District, Khowai in the existing vacancy.**

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Purkayastha as Sessions Judge, Khowai Sessions Division with Headquarters at Khowai with effect from the date of his taking over charge as such.

Shri Purkayastha is directed to join his new assignment on being released by Shri Angshuman Debbarma.

**No.F.13(1)(a)-HC/2021/8555:** Shri Jestha Mani Murasing, District & Sessions Judge, Unakoti District, Kailashahar is hereby transferred and posted as **Registrar (Vigilance), High Court of Tripura in the existing vacancy.**

Shri Murasing is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/8556:** Shri Angshuman Debbarma, Member Secretary, Tripura State Legal Services Authority, Agartala is hereby transferred and posted in the same station as **District & Sessions Judge, West Tripura District, Agartala vice Shri Purkayastha transferred.**

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Debbarma as Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Debbarma is directed to join his new assignment on being released by Shri Sanjay Bhattacharjee.

**No.F.13(1)(a)-HC/2021/8557: Shri Arindam Paul, Judge, Family Court, Kailashahar, Unakoti District is hereby transferred and posted in the same station as **District & Sessions Judge, Unakoti District, Kailashahar** vice *Shri Jestha Mani Murasing transferred.***

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Paul as Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

Shri Paul is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/8558: Shri Ashutosh Pandey, Judge, Family Court, Agartala, West Tripura District is hereby transferred and posted as **District & Sessions Judge, South Tripura District, Belonia** in place of *Shri Udit Choudhury who will retire from service on superannuation on 30.04.2021.***

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Pandey as Sessions Judge, South Tripura Sessions Division with Headquarters at Belonia with effect from the date of his taking over charge as such.

Shri Pandey is directed to take over the charge of District & Sessions Judge, South Tripura District from Shri Choudhury in the afternoon of 30.04.2021 without availing joining time.

**No.F.13(1)(a)-HC/2021/8559: Shri Prakash Kumar, Addl. Judge, Family Court, Agartala, West Tripura District is hereby transferred and posted as **Addl. District & Sessions Judge, Unakoti District, Kailashahar** vice *Smti. Sudipta Choudhury transferred.***

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Praksah Kumar as Additional Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

Shri Prakash Kumar is directed to join his new assignment immediately without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8560: Shri Sanjay Bhattacharjee, Judge, Family Court, Ambassa, Dhalai District is hereby transferred and posted as Member Secretary, Tripura State Legal Services Authority, Agartala vice Shri Angshuman Debbarma transferred.**

Shri Bhattacharjee is directed to join his new assignment immediately on being appointed by the State Government in terms of Section 6(3) of the Legal Services Authorities Act, 1987 as Member Secretary, Tripura State Legal Services Authority, Agartala after handing over his charge to the District & Sessions Judge, Dhalai District or to the new Judge, Family Court, Dhalai, if he could join to the station in the meantime without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8561: Smti. Sudipta Choudhury, Addl. District & Sessions Judge, Unakoti District, Kailashahar is hereby transferred and posted as Judge, Family Court, Agartala, West Tripura District vice Shri Ashutosh Pandey transferred.**

Smti. Choudhury is directed to join her new assignment immediately after being appointed as Judge, Family Court, Agartala, West Tripura District by the State Government in terms of Section 4 of the Family Courts Act, 1984 leaving her charge with the officer as may be arranged by the District & Sessions Judge, Unakoti District, Kailashahar without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8562: Shri Ravi Dahiya, Secretary, High Court Legal Services Committee, Agartala is hereby transferred and posted as Judge, Family Court, Dharmanagar, North Tripura District in the existing vacancy.**

Shri Ravi Dahiya is directed to join his new assignment immediately after being appointed as Judge, Family Court, Dharmanagar, North Tripura District by the State Government in terms of Section 4 of the Family Courts Act, 1984.

**No.F.13(1)(a)-HC/2021/8563: Shri V. P. Debbarma, Addl. District & Sessions Judge (Court No.3), West Tripura District, Agartala is hereby transferred and posted in the same station as Addl. Judge, Family Court, Agartala, West Tripura District vice Shri Prakash Kumar transferred.**

Shri Debbarma is directed to join his new assignment immediately on being appointed by the State Government as the Addl. Judge, Family Court, Agartala, West Tripura District in terms of Section 4 of the Family Courts Act, 1984 after leaving his charge with the officer as may be arranged by the District & Sessions Judge, West Tripura District, Agartala.

**No.F.13(1)(a)-HC/2021/8564:** **Shri Dhiman Debbarma**, Addl. District & Sessions Judge (Court No.5) (FTC), West Tripura District, Agartala is hereby transferred and posted as **Judge, Family Court, Kailashahar, Unakoti District** vice *Shri Arindam Paul transferred.*

Shri Dhiman Debbarma is directed to join his new assignment immediately after being appointed as Judge, Family Court, Kailashahar, Unakoti District by the State Government in terms of Section 4 of the Family Courts Act, 1984 leaving his charge with the officer as may be arranged by the District & Sessions Judge, West Tripura District, Agartala without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8565:** **Shri Ramdas Chattopadhyaya**, a *Grade-I Officer of Tripura Judicial Service*, now posted as Civil Judge (Sr.Div.) & Asstt. Sessions Judge, North Tripura District, Dharmanagar is hereby transferred and posted as **Judge, Family Court, Ambassa, Dhalai District** vice *Shri Sanjay Bhattacharjee transferred.*

Shri Chattopadhyay is directed to join his new assignment immediately after being appointed as Judge, Family Court, Ambassa, Dhalai District by the State Government in terms of Section 4 of the Family Courts Act, 1984 leaving his charge with the officer as may be arranged by the District & Sessions Judge, North Tripura District, Dharmanagar without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8566:** **Shri Mridul Chakraborty**, a *Grade-I Officer of Tripura Judicial Service*, now posted as Civil Judge (Sr.Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar is hereby transferred and posted as **Addl. District & Sessions Judge (Court No.5)(FTC), West Tripura District, Agartala** vice *Shri Dhiman Debbarma transferred.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Chakraborty as Additional Sessions Judge, West Tripura Sessions

Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Chakraborty is directed to join his new assignment immediately without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8567**: **Shri Rajib Bhattacharjee**, a Grade-I Officer of Tripura Judicial Service, now posted as Civil Judge (Sr.Div.) & Asstt. Sessions Judge, Gomati District, Udaipur is hereby transferred and posted as **Secretary, High Court Legal Services Committee, Agartala vice Shri Ravi Dahiya transferred.**

Shri Bhattacharjee is directed to join his new assignment immediately leaving his charge with the officer as may be arranged by the District & Sessions Judge, Gomati District, Udaipur.

**No.F.13(1)(a)-HC/2021/8568**: **Shri Uttam Hrishi Das**, a Grade-I Officer of Tripura Judicial Service, now posted as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Sepahijala District, Sonamura is hereby transferred and posted as **Judge, Family Court, Belonia, South Tripura District in the existing vacancy.**

Shri Hrishi Das is directed to join his new assignment immediately after being appointed as Judge, Family Court, Belonia, South Tripura District by the State Government in terms of Section 4 of the Family Courts Act, 1984 leaving his charge with the officer as may be arranged by the District & Sessions Judge, Sepahijal District, Sonamura without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8569**: **Shri Amrendra Kumar Singh**, a newly appointed Grade-I Officer of Tripura Judicial Service is hereby posted as **Addl. District & Sessions Judge (Court No.3), West Tripura District, Agartala vice Shri V. P. Debbarma transferred.**

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Amrendra Kumar Singh as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Amrendra Kumar Singh is directed to join his new assignment immediately.

Grade-II Officers

**No.F.13(1)(a)-HC/2021/8570:** Sri Subhra Nath, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), Khowai District, Khowai is hereby transferred and posted as **Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Gomati District, Udaipur** vice *Shri Dharmendu Das transferred.*

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Subhra Nath as Chief Judicial Magistrate, Gomati District with Headquarters at Udaipur with effect from the date of his taking over charge as such.

Shri Nath is directed to join his new assignment immediately without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8571:** Smti. Jhuma Datta Choudhury, Principal Counsellor, Family Court, Agartala is hereby transferred and posted as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar** vice *Shri Mridul Chakraborty transferred.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Jhuma Datta Choudhury as Assistant Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of her taking over charge as such.

Smti. Choudhury is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2021/8572:** Sri Dharmendu Das, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), Gomati District, Udaipur is hereby transferred and posted as **Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) Khowai District, Khowai** vice *Shri Subhra Nath transferred.*

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Dharmendu Das as Chief Judicial Magistrate, Khowai District with Headquarters at Khowai with effect from the date of his taking over charge as such.

Shri Das is directed to join his new assignment immediately without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8573: Smti. Debaleena Kilikdar, a Grade-II Officer of Tripura Judicial Service, now posted as Addl. Commissioner, Departmental Inquiry, Government of Tripura, Agartala (on deputation) is hereby transferred and posted as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Gomati District, Udaipur vice Shri Rajib Bhattacharjee transferred on promotion.****

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Debaleena Kilikdar as Assistant Sessions Judge, Gomati Sessions Division with Headquarters at Udaipur with effect from the date of her taking over charge as such.

Smti. Kilikdar is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2021/8574: Sri Sarbajeet Choudhury, DLC & Deputy Secretary, Law Department, Government of Tripura is hereby transferred and posted as **Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) Sepahijala District, Sonamura vice Shri Uttam Hrishu Das transferred on promotion.****

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Sarbajeet Choudhury as Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) Sepahijala District, Sonamura with Headquarters at Sonamura with effect from the date of his taking over charge as such.

Shri Choudhury is directed to join his new assignment immediately without availing preparatory leave.

**No.F.13(1)(a)-HC/2021/8575: Smti. Aparajita Debbarma, District Secretary, District Legal Services Authority, Belonia, South Tripura District is hereby transferred and posted as **District Secretary, District Legal Services Authority, Agartala, West Tripura District vice Shri Shaurav Saha transferred.****

Smti. Aparajita Debbarma is directed to join her new assignment as District Secretary, District Legal Services Authority, Agartala, West Tripura District immediately after handing over her charge to an officer as may be arranged by the District & Sessions Judge, South Tripura District, Belonia.

**No.F.13(1)(a)-HC/2021/8576: Shri Sushanta Debbarma, Deputy Secretary, State Legal Services Authority, Agartala is hereby transferred and posted as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge, South Tripura District, Belonia vice Smti. Hena Begam transferred.****

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Debarma as Assistant Sessions Judge, South Tripura Sessions Division with Headquarters at Belonia with effect from the date of his taking over charge as such.

*Shri Sushanta Debarma may be released on or after 30.06.2021.*

**No.F.13(1)(a)-HC/2021/8577:** Shri Shaurav Saha, District Secretary, District Legal Services Authority, Agartala, West Tripura is hereby transferred and posted as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge, North Tripura District, Dharmanagar** vice Shri Ramdas Chattopadhyay transferred on promotion.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Shaurav Saha as Assistant Sessions Judge, North Tripura Sessions Division with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

Shri Saha is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/8578:** Smti. Hena Begam, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, South Tripura District, Belonia is hereby transferred and posted as **Deputy Secretary, State Legal Services Authority, Agartala** vice Shri Sushanta Debarma transferred.

*Smti. Hena Begam may be released on or after 30.06.2021.*

**No.F.13(1)(a)-HC/2021/8579:** Smti. Ishika Dan, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Khowai District, Khowai is hereby transferred and posted as **Principal Counsellor, Family Court, Agartala, West Tripura District** vice Smti. Jhuma Datta Choudhury transferred.

Smti. Ishika Das is directed to join her new assignment as Principal Counsellor, Family Court, Agartala, West Tripura District immediately after handing over her charge to an officer as may be arranged by the District & Sessions Judge, Khowai District, Khowai.

**No.F.13(1)(a)-HC/2021/8580:** Smti. Anindita Debroy, District Secretary, District Legal Services Authority, Dharmanagar, North Tripura District is hereby transferred and posted as **Principal Counsellor, Family Court, Kailashahar, Unakoti District** in the existing vacancy.



Smti. Debroy is directed to join her new assignment as Principal Counsellor, Family Court, Kailashahr, Unakoti District immediately after handing over her charge to an officer as may be arranged by the District & Sessions Judge, North Tripura District, Dharmanagar.

**Grade-III Officers**

**No.F.13(1)(a)-HC/2021/8581:** Shri Amarjit Dey, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.) Kanchanpur, North Tripura District is hereby transferred and posted as **Civil Judge (Jr.Div.)-cum- Judicial Magistrate First Class, Kailashahar, Unakoti District** *vice Shri Raja Gupta transferred.*

*The charge of the Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Kailashahar, Unakoti District, Court No.1, now concurrent charge held by Shri Raja Gupta shall remain with Shri Amarjit Dey.*

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Amarjit Dey to exercise such powers in Unakoti District from the date of his taking over charge as such.

Shri Dey is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/8582:** Shri Raja Gupta, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti District is hereby transferred and posted as **Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr.Div.), Kanchanpur, North Tripura District** *vice Shri Amarjit Dey transferred.*

In exercise of the powers conferred under sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to designate Shri Raja Gupta as Sub-Divisional Judicial Magistrate, Kanchanpur, North Tripura District with effect from the date of his taking over charge as such.

Shri Gupta is directed to join his new assignment immediately after handing over his charge to an officer as may be arranged by the District & Sessions Judge, Unakoti District, Kailashahar without availing joining time.

**No.F.13(1)(a)-HC/2021/8583:** Smti. Deepa Bhattacharya, Judicial Magistrate, First Class-cum-Civil Judge (Jr. Div.) Khowai, Khowai District is

hereby transferred and posted as **Judicial Magistrate First Class-cum- Civil Judge (Jr.Div.)**, Court No.5, Agartala, West Tripura District vice *Shri Sanjan Lal Tripura transferred.*

*The charge of the Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.3, Agartala, West Tripura District, now concurrent charge held by Shri Sanjan Lal Tripura shall remain with Smti. Deepa Bhattacharya.*

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Deepa Bhattacharya to exercise such powers in West Tripura District from the date of her taking over charge as such.

Smti. Bhattacharjee is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2021/8584: Shri Sanjan Lal Tripura**, Judicial Magistrate, First Class-cum-Civil Judge (Jr. Div.) Court No.5, Agartala, West Tripura District is hereby transferred and posted as **Judicial Magistrate First Class-cum- Civil Judge (Jr.Div.)**, Khowai, Khowai District vice *Smti. Deepa Bhattacharya transferred.*

*The charge of the Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Khowai, Khowai District, now concurrent charge held by Smti. Deepa Bhattacharya shall remain with Shri Sanjan Lal Tripura.*

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Sanjan Lal Tripura to exercise such powers in Khowai District from the date of his taking over charge as such.

Shri Sanjan Lal Tripura is directed to join his new assignment immediately after handing over his charge to an officer as may be arranged by the District & Sessions Judge, West Tripura District, Agartala.

By order,

Sd/-  
(D. M. Jamatia)  
Registrar General

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
05. **The Chief Secretary, Government of Tripura.** He is requested to take immediate steps for releasing Shri Sārbajeet Choudhury, DLC & Dy. Secretary, Law Department, Government of Tripura from the Law Department and also to arrange release of Smti. Debaleena Kilikdar, now posted as Addl. Commissioner, Departmental Inquiry, Government of Tripura from the Government, so as to enable them to join to their new assignment immediately.
06. **The LR & Secretary, Law Department, Government of Tripura, Agartala** for information and necessary action. He is requested to take immediate steps for issuing necessary Notification appointing **Shri Sanjay Bhattacharjee** as Member Secretary, Tripura State Legal Services Authority in terms of Section 6(3) of the Legal Services Authorities Act, 1987 and **Smti. Sudipta Choudhury** as Judge, Family Court, Agartala, West Tripura District, **Shri Ravi Dahiya**, as Judge, Family Court, Dharmanagar, North Tripura District, **Shri V. P. Debbaarma**, as Addl. Judge, Family Court, Agartala, West Tripura, **Shri Dhiman Debbarma**, as Judge, Family Court, Kailashahar, Unakoti District, **Shri Ramdas Chattopadhyay**, as Judge, Family Court, Ambassa, Dhalai District and **Shri Uttam Hrish Das** as Judge, Family Court, Belonia, South Tripura District in terms of Section 4 of the Family Courts Act, 1984 so that they can join their new assignments immediately.
07. **The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura/ Khowai Judicial District, Khowai for information and necessary action.**
08. **The Judge, Family Court, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial/ Udaipur, Gomati Judicial District/**

District/ Ambassa, Dhalai Judicial District/ Khowai, Khowai Judicial District/ Sonamura, Sepahijala Judicial District.

09. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Member Secretary, Tripura State Legal Services Authority, Agartala.
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
13. The Director, Tripura Judicial Academy, Agartala.
14. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
15. The Joint Registrar, High Court of Tripura, Agartala.
16. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Sepahijala Judicial District, Sonamura/ Khowai Judicial District, Khowai/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa.
17. All Deputy Registrars, High Court of Tripura, Agartala.

**For information and strict compliance to:**

18. **Shri S. Datta Purkayastha**, District & Sessions Judge, West Tripura District, Agartala.
19. **Shri Jestha Mani Murasing**, District & Sessions Judge, Unakoti District, Kailashahar.
20. **Shri Angshuman Debbarma**, Member Secretary, Tripura State Legal Services Authority, Agartala .
21. **Shri Arindam Paul**, Judge, Family Court, Kailashahar, Unakoti District.
22. **Shri Yoginder Pal**, newly appointed Grade-I Officer of Tripura Judicial Service
23. **Shri Ashutosh Pandey**, Judge, Family Court, Agartala, West Tripura District.
24. **Shri Prakash Kumar**, Addl. Judge, Family Court, Agartala, West Tripura District.
25. **Shri Sanjay Bhattacharjee**, Judge, Family Court, Dhalai District.
26. **Smti. Sudipta Choudhury**, Addl. District & Sessions Judge, Unakoti District, Kailashahar.
27. **Shri Ravi Dahiya**, High Court Legal Services Committee, Agartala.
28. **Shri V. P. Debbarma**, Addl. District & Sessions Judge (Court No.3), West Tripura District.

29. **Shri Dhiman Debbarma**, Addl. District & Sessions Judge (Court No.5) (FTC), West Tripura District, Agartala.
30. **Shri Ramdas Chattopadhyaya**, a *Grade-I Officer of Tripura Judicial Service*, now posted as Civil Judge (Sr.Div.) & Asstt. Sessions Judge, North Tripura District, Dharmanagar.
31. **Shri Mridul Chakraborty**, a *Grade-I Officer of Tripura Judicial Service*, now posted as Civil Judge (Sr.Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar.
32. **Shri Rajib Bhattacharjee**, a *Grade-I Officer of Tripura Judicial Service*, now posted as Civil Judge (Sr.Div.) & Asstt. Sessions Judge, Gomati District, Agartala.
33. **Shri Uttam Hrishid Das**, a *Grade-I Officer of Tripura Judicial Service*, now posted as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Sepahijala District, Sonamura.
34. **Shri Amrendra Kumar Singh**, newly appointed a *Grade-I Officer of Tripura Judicial Service*.
35. **Sri Subhra Nath**, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), Khowai District, Khowai.
36. **Smti. Jhuma Datta Choudhury**, Principal Counsellor, Family Court, Agartala.
37. **Sri Dharmendu Das**, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), Gomati District, Udaipur.
38. **Smti. Debaleena Kilikdar**, a *Grade-II Officer of Tripura Judicial Service*, now posted as Addl. Commissioner, Departmental Inquiry, Government of Tripura, Agartala (on deputation).
39. **Sri Sarbajeet Choudhury**, DLC & Deputy Secretary, Law Department, Government of Tripura.
40. **Smti. Aparajita Debbarma**, District Secretary, District Legal Services Authority, Belonia, South Tripura District.
41. **Shri Sushanta Debbarma**, Deputy Secretary, State Legal Services Authority, Agartala
42. **Shri Shaurav Saha**, District Secretary, District Legal Services Authority, Agartala, West Tripura
43. **Smti. Hena Begam**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, South Tripura District, Belonia.
44. **Smti. Ishika Dan**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Khowai District, Khowai.
45. **Smti. Anindita Debroy**, District Secretary, District Legal Services Authority, Dharmangar, North Tripura District.
46. **Shri Amarjit Dey**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.) Kanchanpur, North Tripura District.
47. **Shri Raja Gupta**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti District.

48. **Smti. Deepa Bhattacharya**, Judicial Magistrate, First Class-cum-Civil Judge (Jr. Div.) Khowai, Khowai District.
49. **Shri Sanjan Lal Tripura**, Judicial Magistrate, First Class-cum-Civil Judge (Jr. Div.) Court No.5, Agartala, West Tripura District.
50. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District.
51. The Treasury Officer, Khowai, Khowai Revenue District.
52. The Treasury Officer, Sonamura, Sepahijala Revenue District.
53. The Treasury Officer, Udaipur, Gomati Revenue District.
54. The Treasury Officer, Ambassa, Dhalai Revenue District.
55. The Treasury Officer, Belonia, South Tripura Revenue District.
56. The Treasury Officer, Dharmanagar, North Tripura Revenue District.
57. The Treasury Officer, Kailashahar, Unakoti Revenue District
58. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
59. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officers in the official website of the High Court of Tripura;
60. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala.
61. Personal file of the Officers concerned.
62. ORDER FILE.

  
Registrar General